

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/31(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	TEA CHAMPAGNE PVT LTD VS BIJOYNAGAR TEA COMPANY LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mrs. Manju Bhuteria, Adv. : For Operational Creditor
Ms. Meenakshi Manot, Adv.
Mr. A.P. Agarwalla, Adv.

Mr. D. Nand Misra, Adv. : For Corporate Debtor
Mr. Prashant Kumar Singh, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post this matter for hearing on **20/5/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)